

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR. Respondent(s)

(IA No. 50898/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 15715/2025 - EXEMPTION FROM FILING O.T.)

Date : 12-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) Mr. Atmaram N S Nadkarni, Sr. Adv.
Mr. Sameer Jain, Adv.
Mr. Suvigya Awasthy, Adv.
Mr. Vivek Joshi, Adv.
Mr. Deepesh Raj, Adv.
Mr. Soayib Qureshi, AOR

For Respondent(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Jayant Muth Raj, Sr. Adv.
Mr. Gaurav Agarwal, Sr. Adv.
Mr. Rajesh P., AOR
Mr. Prabhakar Tiwari, Adv.
Mr. Sidharth Singhal, Adv.
Mr. Vishwa Mohan Sharma, Adv.
Mr. Sidharth Nandwani, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 19.08.2026.
2. In the meanwhile, a short affidavit may be filed.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR